NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/130/ (IB)/2017

NAME OF THE PETITIONER(S)

: N. NAGARAJAN

NAME OF THE RESPONDENT(S)

: AUROMIRA BIOPOWER INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the petitioner present. No representation for the respondent. Registry is directed to issue notice to the respondent. Counsel for the petitioner is also directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivering thereof along with an affidavit by the next date of hearing. Put up on 10.07.2017 at 02.30 P.M.

(Ch. Md. Sharief

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM